GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO-5282 TO BE ANSWERED ON – 03.04.2023

ENCROACHMENT OF ASI LAND

5282. PROF. SOUGATA RAY:

Will the Minister of CULTURE be pleased to state:

- (a) the details of land belonging to Archaeological Survey of India (ASI) in the country; State-wise;
- (b) whether any State Government agencies/public sector enterprises have encroached the land of ASI;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to evict the encroachments?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION (G. KISHAN REDDY)

- (a) ASI has 161.19 Sq.km land available around the Centrally Protected Monuments/Sites and 0.15 Sq.km. of office building/staff quarters belonging to 39 Circles/Mini-Circle of ASI. Hence, the total land available with ASI is 161.34 Sq.Km. as per the Government Land Information System (GLIS) portal of Ministry of Housing and Urban Affairs. The State-wise details of number of land/building belonging to Archaeological Survey of India (ASI) in the country is enclosed as Annexure-I.
- (b) Yes, Sir. The details are at Annexure-II.
- & (c)
- The encroachments in the protected monuments and protected areas are removed as (d) per the provisions contained in the Ancient Monuments and Archaeological Sites and Remains 1958 (Amendment and Validation) Act, 2010 and Rules framed thereunder. In order to contain the encroachments and removing them, the Superintending Archaeologist in charge of the Circles have been vested with the powers of an Estate Officer to issue eviction notices/orders to the encroachers under Public Premises (Eviction of Unauthorised Occupants) Act, 1971. They are also authorised to issue show cause notices under the provisions of Ancient Monuments and Archaeological Sites and Remains 1958 (Amendment and Validation) Act, 2010 and Rules 1959 followed by a direction to the District Collector/Magistrate by Central Government to remove such encroachment under section 19 (2) of the Act and Section 38 (2) of the Rule. Assistance in containing and removing encroachments is also sought from the respective State Government/police force and where there are no fruitful results, actions are initiated against the encroachers by filing cases in the court of law. In addition to the regular watch and ward staff, private security personnel, State police guards and CISF have also been provided for the safety and security of selected monuments.

ANNEXURE REFERRED TO IN REPLY TO PART(a) OF LOK SABHA UNSTARRED QUESTION NO.5282 FOR 03.04.2023

DETAILS OF LAND BELONGING TO ARCHAEOLOGIAL SURVEY OF INDIA (ASI) IN THE COUNTRY, STATE-WISE

SI. No.	Name of State	Centrally Protected Monuments/ Sites and Office Building/Staff Quarters		Total Number of Parcels
		Land Parcel	Building Parcel	
1.	Andhra Pradesh	118	3	121
2.	Arunachal Pradesh	0	0	0
3.	Assam	50	2	52
4.	Bihar	22	0	22
5.	Chattisgarh	83	0	83
6.	Daman & Diu (U.T.)	11	0	11
7.	Goa	18	1	19
8.	Gujarat	90	2	92
9.	Haryana	91	0	91
10.	Himachal Pradesh	40	0	40
11.	Jammu & Kashmir (U.T.)	19	0	19
12.	Jharkhand	5	1	6
13.	Karnataka	226	4	230
14.	Kerala	31	1	32
15.	Ladakh (U.T.)	0	0	0
16.	Madhya Pradesh	212	26	238
17.	Maharashtra	152	6	158
18.	Manipur	0	0	0
19.	Meghalaya	0	0	0
20.	Mizoram	0	0	0
21.	Nagaland	0	0	0
22.	N.C.T. Delhi	150	3	153
23.	Odisha	67	10	77
24.	Pudduchery (U.T.)	7	0	7
25.	Punjab	33	1	34
26.	Rajasthan	126	6	132
27.	Sikkim	0	0	0
28.	Telangana	10	0	10
29.	Tamil Nadu	267	1	268
30.	Tripura	0	0	0
31.	Uttar Pradesh	358	6	364
32.	Uttarakhand	10	11	21
33.	West Bengal	84	0	84

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO.5282 FOR 03.04.2023

Details of Centrally Protected Monuments (State-wise) under encroachment by State Government Agencies/Public Sector Enterprises.

SI.No.	Name of Monument	District	State
1.	Cachari Ruins	Khaspur, Cachar	Assam
2.	Ancient Mound	Buxar	Bihar
3.	Chaiturgarh Fort	Korba	Chhattisgarh
4.	Danteshwari Devi Temple, Dantewada	South Bastar Dantewada	
5.	Rajiv Lochan Temple, Rajim	Gariaband	
6.	Keshav Narayan Temple, Sheorinarayan	Pamgarh, Janjgir- Champa	
7.	Ruined Fort, Nurpur	Kangra	Himachal Pradesh
8.	The Sat Mazli	Vijayapura	Karnataka
9.	Jalmadir	Vijayapura	
10.	The Hemadpanti Temple of Mahadeo, Zodga	Nashik	Maharashtra
11.	Hirakot Old Fort, Alibag	Raigad	
12.	Balapur Fort, Balapur	Akola	
13.	South East bastion of the outer city wall of Panch Burunj	Akola	
14.	Megalithic Cists and Cairns with stone circle in Survey No. 181, Venpakkam and Megalithic Cists and Cairns with stone circle in Survey no 95,04 and 31/A	Vedhanarayanapuram	Tamil Nadu
15.	Large temple in front of Panch Marhia Madanpur	Lalitpur	Uttar Pradesh
